vantage of disbursement of CCS and duty drawback through Commercial Banks is also being explored.

(c) and (d) Exporters are provided relief through CCS, duty drawback, REP Scheme, concessional export finance and Duty Exempted Import Licences like Advance Licence and Import Export Pass Book Scheme.

Enhancement of overdraft period

1728. SHRI M. A. BABY: Will the Minister of FINANCE be pleased to state;

- (a) whether there is any proposal under Government's consideration for the enhancement of the overdraft period; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) No. Sir.

(b) Does not arise.

12.00 Noon

MESSAGE FROM THE PRESIDENT IN REPLY TO MOTION OF THANKS

MR. CHAIRMAN: I have to inform Members that the following message dated the 6th March, 1989, has been received from the President:-

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address which I delivered to both Houses of Parliament assembled together on 21st February, 1989."

RESIGNATION BY SHRI MOTILAL VORA MEMBER, RAJYA SABHA

MR. CHA'RMAN: I have to inform Members that I had received a letter from Shri Motilal Vora, a Member representing the State of Madhya Pradesh resigning his seat in Rajya Sabha. I have accepted his resignation with effect from 8th March, 1989.

MR. CHAIRMAN; Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Report and Accounts (1987-88) of the Brahmaputra Board and related papers

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Brahmaputra Board, for the year 1987-88, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Board. [Placed in Library. See No. LT-7528/89 for (i) and (ii).]

[The Deputy Chairman in the Chair]

- Valuation Report (1987-88) of the Life Insurance Corporation Limited Bombay.
- II. Report and Accounts (for the year ended the 30th June, 1988) of the National Bank for Agriculture and Rural Development, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): Madam, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Eighteenth Valuation Report of the Life Insurance Corporation Limited, Bombay, for the year 1987-88, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-7491/89]